

**Declaration of Assets and Liabilities**

Years .....

I **Sunil Kumar**, Son / ~~daughter~~ / wife of **Raja Ram**  
aged **58** years, belonging to **Section officer**  
service and presently working as **Boiler vidhan sathy** give  
herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

**A. Details of movable assets**

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Cash					Daughter
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	S.B.I. Account No. 10839476108 Fix Deposite- 400000+300000 Secretariat P.O.- 8059877352 Saving Account- 2212/-	<b>Meena Kumari</b> SBI Account No. 20041861962 31733.96/- SBI Fix Deposit- 500000 SBI Fix Deposit- 2,00,000/-			Amrita Kumari
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	→ Jeevan Anand 1,50,000/- → Policy No. 515986052				
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle <u>BR01BZ</u> 5782				
(vi)	Jewellery (give details of weight and value)		200 gm Ornaments Gold 1,00,000/-			
(vii)	Other assets, such as values of claims/Interests		→ <u>5 Cows</u> 2,00,000 → Milk Dairy Project- 20 Thousand Per Month <u>Silver</u> Laxmi+Ganesh Statue- 700 gm Payal- 300 gm			

**Note :-** Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Sunil Kumar*



**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Mother&Sons Joint Land 1.5 Dhur	Wife Name <b>Meena Kumari</b> Makhdumpur, Digha, Patna-15 Dhur Land on the making 2 floor house gifted by his own father.			
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on *****
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S.B.I. Vidhan Mandal Personal Loan	10, 00000
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity.		

*Sunil Kumar*



	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	AEMPK-4932K	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**c. Personal Detail**

GPF/CPF/PRAN No.

PTS/BLA-28

Gender

:- M (M/F)

Date of Birth

:- 0 9 0 1 1 9 6 5 (DD/MM/YYYY)

Class/Group

:- II (A/B/C)

Cadre

:- Section Officer, Bihar Vidhan Sabha, Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

:- PATNA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature :

Name of Employee :

Designation :

Department :

Place :

Date :

**Note :** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.